## GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:638 ANSWERED ON:03.08.2011 CORRUPTION IN THE COUNTRY Ramasubbu Shri S.

## Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether India rated as the fourth most corrupt nation among the 16 countries of the Asia Pacific Region surveyed by a leading Hong-Kong based business consultancy firm, Political and Economic Risk Consultancy Limited;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether the report also found that civil and other local level political leaders and Indian civil servants indulged in corrupt activities;
- (d) if so, the details thereof alongwith the action taken by the Government to control increasing corruption in the country; and
- (e) if not, the reasons therefor?

## Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office (SHRI V. NARAYANASAMY)

- (a) to (c): Government has seen media reports to the effect that a Hong-Kong based business consultancy firm, Political and Economic Risk Consultancy Limited, has, inter-alia, ranked India compared to other countries in Asia Pacific Region on the basis of perceived corruption. The report represents a point of view.
- (d) & (e): The Government is taking major steps to eradicate corruption, to provide greater transparency and accountability and to reform bureaucracy. Some of the measures taken, inter-alia are:
- (i) Enactment of Right to Information Act, 2005;
- (ii) Issue of Whistle Blowers Resolution, 2004;
- (iii) Issue of comprehensive instructions on transparency in tendering and contracting process by the CVC;
- (iv) Introduction of e-Governance;
- (v) simplification of procedures and systems;
- (vi) Issue of Citizen Charters;
- (vii) Rewarding merit and punishing officers involved in misconduct;
- (viii) Improved and more rigorous training for officers.